# GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER & SANITATION LOK SABHA UNSTARRED QUESTION NO. 3630

### **Role of NGOs in Providing Drinking Water**

**TO BE ANSWERED ON 23.03.2017** 

## †3630. SHRI LAKHAN LAL SAHU: DR. BANSHILAL MAHATO:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether Non-Governmental Organisations (NGOs) have significant participation in providing potable water to citizens of the country;
- (b) if so, the details of NGOs engaged in the said field, State/UT-wise including Chhattisgarh;
- (c) the details of financial assistance provided by the Union Government under the drinking water schemes including Chhattisgarh during each of the last three years and the current year, State/UT-wise;
- (d) whether the Government is encouraging NGOs for their active participation in implementation of these schemes; and
- (e) if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) & (b) No Madam. Rural Water Supply is a State subject. Ministry of Drinking Water & Sanitation under the Centrally Sponsored National Rural Drinking Water Programme (NRDWP) provides financial & technical assistance to State Governments for rural drinking water supply. States Governments are vested with the power to plan, design, approve and implement rural drinking water supply schemes after getting the same approved by the State Level Scheme Sanctioning Committee (SLSSC). Ministry of Drinking Water & Sanitation neither releases funds to any NGO directly nor is any such proposal under consideration of this Ministry.
- (c) The State/UT-wise details of financial assistance provided by the Union Government under the drinking water schemes including Chhattisgarh during each of the last three years and the current year are at **Annexure**.
- (d) & (e) Under NRDWP, though funds are not directly released to any NGO, various Information Education Communication (IEC), Human Resources Developing (HRD) activities, public awareness campaigns related to usage of safe drinking water, water conservation, levying of tariffs from community, water security / rain water harvesting, State Governments may engage the services of NGOs working in this sector at State, district block or village level.

#### Annexure

Annexure Annexure referred to in part (c) of Lok Sabha Unstarred Q.No. 3630 due for answer on					
		23.03.2017 ( All amount is Rs. in Cı			
S. No.	State	2013-14	2014-15	2015-16	2016-17 Till 19.03.17
	ANDAMAN and				
1	NICOBAR	0.09	0.81	0.16	0.22
2	ANDHRA PRADESH	631.52	377.78	170.05	172.56
3	ARUNACHAL PRADESH	237.32	109.83	65.4	100.5
4	ASSAM	524.97	585.32	284.11	346.5
5	BIHAR	348.94	399.11	202.73	299.11
6	CHATTISGARH	135.2	150.74	60.83	65.49
7	GOA	0	0	1.66	1.19
8	GUJARAT	515.07	405.58	238.91	276.42
9	HARYANA	229.52	277.98	122.65	111.01
10	HIMACHAL PRADESH	130.81	120.89	64.38	63.31
1.1	JAMMU AND	414.00	474 41	102.12	225 14
11	KASHMIR	414.82	474.41	192.12	225.14
12	JHARKHAND	253.28	175.18	132.09	110.63
13	KARNATAKA	897.29	563.91	278.08	331.34
14	KERALA	212.04	124.1	48.05	57.22
15	MADHYA PRADESH	474.95	440.18	193.73	199.96
16	MAHARASHTRA	690.27	748.23	330.88	387.53
17	MANIPUR	55.3	88.54	27.92	40.61
18	MEGHALAYA	103.4	69.5	31.24	40.42
19	MIZORAM	44.89	34.5	17.32	24.49
20	NAGALAND	61.07	101.44	38.53	36.84
21	ODISHA	317.07	230.67	103.19	106.73
22	PUDUCHERRY	0.06	0	0	0.29
23	PUNJAB	147.95	97.38	42.79	45.79
24	RAJASTHAN	1332.49	1304.64	526.75	1063.56
25	SIKKIM TAMIL NADIJ	26.56	31.7	12.05	14.42
26	TAMIL NADU	387.11	382.46	182.35	155.19
27	TELANGANA		212.24	97.71	113.14
28	TRIPURA	89.93	68.31	31.68	38.26
29	UTTAR PRADESH	804.92	1073.22	490.31	575.24
30	UTTARAKHAND	87.61	111.48	60.06	87.47
31 Total	WEST BENGAL	485.83	431.09	216.85	437.55
Total		9640.28	9191.22	4264.58	5528.13